

## Annexure-4

Name of the corporate debtor: SARE Gurugram Private Limited ; Date of commencement of CIRP: 9th March, 2021 ; List of creditors as on: 30th June, 2021

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	IDBI Bank Limited	CIN: L65190MH2004GOI148838	22-Mar-21	18,962,966	-	Claims against home loan given under Tripartite Agreement	-	No	0.00%	-	-	18,962,966	-	
<b>Total</b>				<b>18,962,966</b>	<b>-</b>		<b>-</b>		<b>0.00%</b>	<b>-</b>	<b>-</b>	<b>18,962,966</b>	<b>-</b>	